

**DIVISION BENCH**

**ITEM NO.149**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No. 13/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 9<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S SINO SKY INTERNATIONAL CAPITAL (MU) LTD. V/S YOYOGO TEXTILE INDUSTRY PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>SEC. 59 OF COMPANIES ACT, 2013 R/W RULE 70 OF NCLT RULES, 2016</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 04<sup>th</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**09<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*